

NATIONAL LOK ADALAT

12th Day of November, 2022

BENCH - I

**The Hon'ble Justice Partha Sarathi Sen,
Sri Indranath Mukherjee, Learned Advocate**

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FAT 544/2019	The State of West Bengal Vs. Alauddin Ahmed & Ors.	Aniruddha Sen
2.	FAT 117/2018	The State of West Bengal & Ors. Vs. Supti Mazumder	Prasanta Behari Mahata
3.	FAT 122/2018	The State of West Bengal & Ors. Vs. Arunabha Roy	Prasanta Behari Mahata
4.	FAT 124/2018	The State of West Bengal & Ors. Vs. Jyotsna Ray	Prasanta Behari Mahata
5.	FAT 130/2018	The State of West Bengal & Anr. Vs. Ratnamala Dasgupta & Ors.	Prasanta Behari Mahata
6.	FMA 285/2021	Pulin Halder & Ors. Vs. The State of West Bengal & Ors.	Aviroop Bhattacharya
7.	MAT 137/2020	Islam Sheikh & Ors. Vs. State of West Bengal & Ors.	Aviroop Bhattacharya
8.	FAT 81/2019	The State of West Bengal Vs. Jahar Ganguly	Supratim Dhar
9.	FAT 82/2019	The State of West Bengal Vs. Jahar Ganguly & Anr.	Supratim Dhar
10.	FAT 83/2019	The State of West Bengal Vs. Sudev Ganguly	Supratim Dhar
11.	FA 140/2015	Mira Maity & Anr. Vs. The State of West Bengal	Debarati Bhattacharya
12.	FA 141/2015	Smt. Radha Rani Maity & Ors. Vs. The State of West Bengal	Debarati Bhattacharya
13.	FA 142/2015	Sarala Maity & Anr. Vs. The State of West Bengal	Debarati Bhattacharya
14.	FA 143/2015	Sarala Maity & Anr. Vs. The State of West Bengal	Debarati Bhattacharya
15.	MAT 1658/2022	State of West Bengal & Ors. Vs. Priyanka Karmokar	Amitava Chaudhuri
16.	WPA 19589/2021	Md. Hossain Ali Vs. State of West Bengal & Ors.	Syed Shamsul Arefin
17.	WPA 8352/2022	Ashim Chaudhury Vs. State of West Bengal & Ors.	Sandip Ghosh
18.	WPA 8331/2022	Aminul Haque Vs. State of West Bengal & Ors.	Sandip Ghosh
19.	WPA 8305/2022	Kais Ali Vs. State of West Bengal & Ors.	Sabita Khutia (Bhunya)
20.	WPA 8327/2022	Gita Ghosh Vs. State of West Bengal & Ors.	Sandip Ghosh
21.	WPA 7241/2022	Anutosh Chandra Paul Vs. State of West Bengal & Ors.	Arun Khutia
22.	WPA 7773/2022	Kazi Nizamul Hoque Vs. State of West Bengal & Ors.	Arun Khutia
23.	WPA 7779/2022	Mir Abul Hayat Vs. State of West Bengal & Ors.	Arun Khutia
24.	WPA 7780/2022	Samir Kumar Mondal Vs. State of West Bengal & Ors.	Arun Khutia
25.	WPA 7793/2022	Debdas Chatterjee Vs. State of West Bengal & Ors.	Arun Khutia
26.	WPA 7939/2022	Latika Maiti Vs. State of West Bengal & Ors.	Banshi Badan Maity
27.	WPA 7943/2022	Kalyani Das Vs. State of West Bengal & Ors.	Banshi Badan Maity
28.	WPA 7967/2022	Shyamali Sarkar Vs. State of West Bengal & Ors.	Satyanarjan Kundu
29.	WPA 7968/2022	Bani Barua Dutta Vs. State of West Bengal & Ors.	Satyanarjan Kundu
30.	WPA 7970/2022	Chhabi Mondal Vs. State of West Bengal & Ors.	Satyanarjan Kundu
31.	WP.CT 210/2015	Union of India & Ors. Vs. Ram Prakash Kapoor	Swapan Banerjee

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BENCH - II

**The Hon'ble Justice Ajay Kumar Gupta,
Sri Siddartha Lahiri, Learned Advocate**

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT 407/2003	Ganesh Singh Vs. New India Assurance Co. Ltd.	Krishanu Banik
2.	FMAT 1200/2012	Tribeni Bera & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
3.	FMAT 4166/2005	Jhulan Kumar Vs. New India Assurance Co. Ltd.	Krishanu Banik
4.	FMA 938/2005	Kamli Devi & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
5.	FMAT 642/2014	Mabiya Bibi & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Krishanu Banik
6.	FMA 1576/2008	Amal Kr. Ghosh Vs. National Insurance Co. Ltd.	Krishanu Banik
7.	FMA 1724/2015	National Insurance Co. Ltd. Vs. Asha Rani Kuilya & Ors.	Afroze Alam
8.	FMAT 688/2006	Jayuddin Sk. Vs. National Insurance Co. Ltd.	Krishanu Banik
9.	FMA 3861/2016	Indrajit Samanta Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
10.	FMA 1138/2021	National Insurance Co. Ltd. Vs. Gita Rani & Anr.	Rajesh Singh
11.	FMAT 4369/2006	Nabia Layek Vs. National Insurance Co. Ltd.	Krishanu Banik
12.	FMA 999/2007	National Insurance Co. Ltd. Vs. Nurnesha Bewa	P K Pahari
13.	FMA 853/2004	National Insurance Co. Ltd. Vs. Archana Adhikary	P K Pahari
14.	FMAT 1373/2011	Kailash Mandal & Anr. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
15.	FMA 658/2021	National Insurance Co. Ltd. Vs. Smt. Ruma Barui & Anr.	Sanjoy Pal
16.	FMA 2473/2005	National Insurance Co. Ltd. Vs. Gita Jana	Deb Narayan Roy
17.	FMA 970/2009	Lokman Ali Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
18.	FMAT 1142/2006	Dropadi Devi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
19.	FMAT 232/2015	Kalpna Chatterjee & Ors. Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
20.	FMAT 395/2015	Sheela Kuiti & Ors. Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
21.	FMAT 1296/2009	National Insurance Co. Ltd. Vs. Krishna @ Krishna Pada Chowdhury & Ors.	P K Pahari
22.	FMA 935/2011	Minor Goutam Pradhan Vs. National Insurance Co. Ltd.	Krishanu Banik
23.	FMA 1041/2015	Smtya. Kalpana Maity & Ors. Vs. United India Ins. Co. Ltd. & Anr.	Krishanu Banik
24.	FMA 960/2019	ICICI Lombard General Insurance Co. Ltd. Vs. Rekha Murmu & Anr.	P K Pahari
25.	FMA 2629/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Abhinaba Sinha @ Singha	P K Pahari
26.	FMA 499/2011	ICICI Lombard General Insurance Co. Ltd. Vs. Saraswati Seal & Ors.	P K Pahari
27.	FMA 3022/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Rasid Sk. & Ors.	P K Pahari
28.	FMAT 15/2019	ICICI Lombard General Insurance Co. Ltd. Vs. Sumita Ghosh	P K Pahari
29.	FMA 2546/2014	ICICI Lombard General Insurance Co. Ltd. Vs. Sagari Mondal & Ors.	P K Pahari
30.	FMAT 621/2012	ICICI Lombard General Insurance Co. Ltd. Vs. Salehar & Ors.	P K Pahari
31.	FMA 1928/2016	ICICI Lombard General Insurance Co. Ltd. Vs. Arati Mukherjee & Ors.	P K Pahari

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BENCH - III

**The Hon'ble Justice Supratim Bhattacharya,
Sri Pradip Kumar Roy, Learned Advocate**

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMA 568/2012	Sathi Das & Ors. Vs. New India Assurance Co. Ltd.	Krishanu Banik
2.	FMAT(MV)441/2022	Chayana Nayek @ Chaina Nayek & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Subhankar Mondal
3.	FMAT 225/2017	Mennegar Begam & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
4.	FMAT 1180/2018	New India Assurance Co. Ltd. Vs. Sulekha Samaddar & Ors.	P K Pahari
5.	FMA 664/2012	New India Assurance Co. Ltd. Vs. Sharat Das & Anr.	Gopa Das
6.	FMAT(MV)112/2022	New India Assurance Co. Ltd. Vs. Fulmoni Debi & Ors.	Sanjay Paul
7.	FMAT(MV)426/2022	New India Assurance Co. Ltd. Vs. Mahuya Mondal & Ors.	P K Pahari
8.	FMAT(MV)303/2022	Sulekha Samaddar (Deceased) Repd. By Samiran Samaddar & Ors. Vs. New India Assurance Co. Ltd. & Ors.	Subhankar Mondal
9.	FMA 663/2021	Shila Chatterjee & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
10.	FMAT 398/2020	Shanti Chetri Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
11.	FMA 65/2021	Koyela Nandy Vs. New India Assurance Co. Ltd.	Saidur Rahaman
12.	FMA 651/2013	New India Assurance Co. Ltd. Vs. Manju Sharma	Gopa Das
13.	FMAT(MV) 426/2022	New India Assurance Co. Ltd. Vs. Mahuya Mondal & Ors.	P K Pahari
14.	FMA 1505/2011	Manjila Molla & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Ali Imam Shah
15.	FMAT 1164/2013	Gour Hari Manna Vs. Dilip Kr. Ghosh & Anr.	Saidur Rahaman
16.	FMA 489/2009	Mahabul Islam Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
17.	FMAT 1367/2017	Dulfy Ray & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Banerjee
18.	FMA 130/2011	New India Assurance Co. Ltd. Vs. Arjun Malik & Anr.	Gopa Das
19.	FMA 164/2021	New India Assurance Co. Ltd. Vs. Tripti Das	Rajdeep Bhattacharya
20.	FMAT 553/2008	Serum Nisha & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Jayanta Mondal
21.	FMA 1049/2010	New India Assurance Co. Ltd. Vs. Sugga @ Sugga Rani @ Suggabala Mahato & Ors.	Saibalendu Bhowmick
22.	FMA 2141/2013	Manuara Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr.	Saidur Rahaman
23.	FMAT 165/2015	Archana Bagdi & Anr. Vs. Branch Manager, United India Ins Co. Ltd. & Anr.	Krishanu Banik
24.	FMA 1247/2016	United India Insurance Co. Ltd. Vs. Durga Saha @ Singh & Anr.	Gopa Das
25.	FMAT 963/2015	United India Insurance Co. Ltd. Vs. Subhadra Biswas & Anr.	P K Pahari
26.	FMAT(MV)492/2022	Rakiba Bibi & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Subhankar Mondal
27.	FMAT(MV)491/2022	Anjan Mondal & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Subhankar Mondal
28.	FMA 24/2022	Malati Rani Mandal & Anr. Vs. United India Insurance Co. Ltd. & Anr.	Subhankar Mondal
29.	FMAT 688/2001	Purnima Adhikari & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
30.	FMAT 942/2017	Bajaj Allianz General Insurance Co. Ltd. Vs. Reshma Begum & Ors.	Rajesh Singh
31.	FMAT(MV)14/2022	Niyatirani Adhikari & Anr. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.	Jayanta Mondal
32.	FMAT 1162/2017	Cholamandalam MS General Insurance Co. Ltd. Vs. Sahana Khan & Ors.	Soumava Mukherjee

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BENCH - IV

**The Hon'ble Justice Apurba Sinha Ray,
Smt. Chandreyee Alam, Learned Advocate**

Sl. No.	Case Number	Cause Title	Name of the Advocate
1.	FMAT(MV)383/2022	Swati Biswas & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
2.	FMAT(MV)384/2022	Sikha Kapali @ Sikha Bhowmik & Anr. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
3.	FMAT(MV)382/2022	Nupur Debnath & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
4.	FMAT(MV)385/2022	Soma Basak & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
5.	FMAT(MV)232/2022	Arshad Mondal & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
6.	FMAT(MV)447/2022	Atul Sen Vs. National Insurance Co. Ltd. & Ors.	Muktokesh Das
7.	FMAT(MV)415/2022	Lalchand Sekh Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
8.	FMA 3612/2016	National Insurance Co. Ltd. Vs. Lutfar Rahaman & Ors.	Rajesh Singh
9.	FMA 1406/2018	Sambhu Das Vs. National Insurance Co. Ltd. & Anr.	Saidur Rahaman
10.	FMA 1140/2022	Madhabi Paul & Ors. Vs. National Insurance Co. Ltd.	Subhankar Mondal
11.	FMAT(MV)451/2022	Gurubari Singh @ Gurubari Sing Vs. National Insurance Co. Ltd & Anr.	Subhankar Mondal
12.	FMAT(MV)452/2022	Piyali Ghosh & Anr. Vs. National Insurance Co. Ltd. & Anr.	Subhankar Mondal
13.	FMAT(MV)312/2022	National Insurance Co. Ltd. Vs. Budhiswar Mondal & Anr.	Rajesh Singh
14.	FMA 72/2009	Kursiya Bibi Vs. National Insurance Co. Ltd. & Anr.	Krishanu Banik
15.	FMAT(MV)430/2022	National Insurance Co. Ltd. Vs. Sikha Ghosh & Ors.	Sanjay Paul
16.	FMAT 1372/2017	Sanjit Sarkar & Anr. Vs. National Insurance Co. Ltd. & Anr.	Rajdeep Bhattacharya
17.	FMA 1284/2008	Jyotsna Das Bairgya & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
18.	FMA 157/2012	Oriental Insurance Co. Ltd. Vs. Jeetender Mishra & Anr.	P K Pahari
19.	FMA 1138/2022	Santanu Bera Vs. Oriental Insurance Co. Ltd. & Anr.	Sib Sankar Datta
20.	FMAT(MV)490/2022	Sumitra Rani Besra Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
21.	FMAT(MV)449/2022	Barkat Sk. & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
22.	FMAT(MV)507/2022	Shyamali Mondal & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
23.	FMA 1723/2019	Bimal Mondal Vs. Oriental Insurance Co. Ltd.	Saidur Rahaman
24.	FMA 789/2021	Dilip Kr. Banerjee Vs. Oriental Insurance Co. Ltd. & Anr.	Saidur Rahaman
25.	FMA 125/2021	Durga Prasad Shaw Vs. Oriental Insurance Co. Ltd.	Saidur Rahaman
26.	FMA 781/2022	Pratima Mahato & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Subhankar Mondal
27.	FMA 165/2010	Mirza Galib Hossain Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
28.	FMA 1018/2018	Nirapada Gain @ Nirapad Gain Vs. Oriental Insurance Co. Ltd. & Anr.	Jayanta Mondal
29.	FMA 489/2014	TATA AIG General Insurance Co. Ltd. Vs. Kalpana Mahato & Ors.	Parimal Kr. Pahari
30.	FMAT 486/2020	Reliance General Insurance Co. Ltd. Vs. Milan Das & Anr.	Gopa Das
31.	FMAT 99/2013	Reliance General Insurance Co. Ltd. Vs. Anjuma Begum & Ors.	Gopa Das
32.	FMAT 325/2015	Reliance General Insurance Co. Ltd. Vs. Urmila Pandey & Ors.	Gopa Das